					nere for previous Lis	· · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29638471597	1	29592925467	99.39	0	45546130		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	93	29152702	23	9247965	0.03	0	19904737		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	425921620	1	45392	0.00	109326207	0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	137	354110568	111	171687818	0.58	0	142739605	39683145	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		235	30447656487	136	29773906642	100.00	109326207	524740493	39683145	